305 Re. Discrimination against [11 AUG, 1992] matter of Employment etc. 306 women by LIC in the

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): So far 1 have not been able to get his time. As soon as he is ready, I will persuade him to do that.

SHRIMATI JAYANTHI NATARA-JAN: Madam, I want to raise a very important matter.

उपसभापतिः : बह बता रहे हैं, समय होना चाहिए । समय निकालकर हाउस का समय देख लेंगे और उसके बाद वक्तब्य हो जाएगा। जैकब भाहब इतनी जोर ये पुकार रहे थे, बह सामने बैठे थे ।... (ब्यबधान)

Jacob Saheb can hear, 1 think. He has no hearing problem.

SHRI M. M. JACOB: Whatever the request of the Member is, it can be conveyed to the appropriate Minister.

THE DEPUTY CHAIRMAN: I might be having an ear, nose and throat problem, but not he, I am sure.

RE, DISCRIMINATION AGAINST WOMEN BY LIC IN THE MATTER OF EMPLOYMENT ETC.

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Madam, the Finance Minister is here. I want to bring to his notice a very important issue relating to women. I appeal to the Finance Minister to take it up. This relates to the Life Insurance Corporation.

Previously I have had occasion to raise before the House the extreme discrimination practised by the LIC against women of this country.

Madam, the LIC had asked very embarrassing questions, physical questions about women. I raised that in this House. I have not received any reply. I don't think that the LIC has taken any action.

Today, Madam, a very disturbing item has appeared in a newspaper. They called candidates for interview for the post of Peon in the LIC in Delhi. The written test was held on the 14th of June. One lady whose name is "Anita" from Kelpur village in Aligarh District, appeared in the written test. She passed it, and she qualified to be selected for an interview. She was called to Delhi for an interview. She came to Delhi. Over here, the moment they saw her, they refused to give her a job. They said that they would not employ women as Peons in the LIC. Madam, this is against the Constitution of India. That an agency of the Government should behave like this is shameful. (Interruptions)

I have read other reports, Madam, that the LIC discriminates against women policy—holders also, I call upon my colleagues to support me in this. I demand that action be taken against the officers of the LIC in Delhi... (Interruptions)

SOME HON, MEMBERS: We support wholeheartedly.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, I extend my support to her. This is unfortunate. The LIC has been doing like this for a long time. Our complaint to the LIC Chairman has fallen flat, and the Finance Ministry has not taken any action so far as the discrimination against women in the Tife Insurance Corporation is concerned, The whole House joins with her. I wish the Minister would make a promise that he would look into it and see that the discrimination was ended... (Interruptions)

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): Madam I respect the sentiments of the House. There is no question that w_c should tolerate any discrimination against women. I shall ascertain the facts and report beck to the House.

THE DEPUTY CHAIRMAN: Now we are going to take up the Calling Attention. 307 Re. Discrimination against [RAJYA SABHA] matter of Employment etc. 308 women by LIC in the

श्री छोटूभाई पटेल (गुजरात) महोदया, मैं ग्रापका...

उपसभापतिः मती जी यहां पर थे, कम्युनिकेशन के वह तो चले गए। ग्राप पहले उठा लेते, ग्रब वह चले गए। ग्रब कल उठाइए इसको

श्री, छोट्भाई पटेल : मैडम, मैं जहां से आ रहा हूं सूरत और नौशारी वहा पर जून, 20, 21 ग्रौर 22 के दौरान काफी बारिश हुई थी। तब से आज तक 50 दिन हो गए हैं वहां पर टेलीफोन सिस्टम पूरा ठप्प हो गया है। इस वजह से हमारी ग्रावश्यक सेवायें जैसे ग्रस्पताल हैं, सरकारी ग्राफिस हैं, फायर ब्रिगेड हैं सभी आवश्यक सेवायें ठप्प हो गई हैं। हमारे यहां ग्राप जानते हैं सूरत और नौगारी प्रतिसपरस सिटी है, सुरत नौगारी की इंडस्ट्रीज को टेलीफोन पहुंचना एक बडी समस्या हो गई हैं। 50 हजार टेली-फोनों में से 20 हजार ठप्प हो गए हैं। इनमें थोड़ा सुधार हुया है । मेरी यापके माध्यम से सरकार से गुजारिश है कि डैकटिंग सिस्टम के जरिए सारे नेट वर्क से सूरत-नौशारी को जोडा जाए। जितनी जल्दी हो सके एक्सपर्ट टेक्नीशियंस वहा भेजे जायें। जब भेजे जायें उसी दौरान मुझे भी इन्फरमेशन दी जाए ताकि मैं भौ वहां पहुंच सकू क्योंकि मैं टी.ए.सी. सूरत कमेटी का मेम्बर हूं । यह बड़ी ग्रावश्यक ग्रौर ग्रहम बात है। ग्रापके जरिए सरकार से गुजारिश करूंगा कि सूरत और नौशारी को टेलीफोन प्रणाली में तत्काल सूधार किया जाए।

उपसभापतिः छोटू भाई पटेल जी ग्राप पांच मिनट लेट बोले । मत्नी जी जब यहां बैठे थे तब ग्राप बोलते तो वह तुरन्त सुन लेते । ग्रब उनको कहला देंगे ।

श्री छोट्भाई पटेल : मैंने शुरू से हाथ उठाया हुआ था लेकिन ग्रापने इजाजत नहीं दी ।

उपसभापति : कोई बात नहीं । I will convey the message. ्रश्नीं मोहम्मद सत्तींम (पश्चिमी बंगाल) : क्रफगानिस्तान में भारी राकेट लगाये गये ... (व्यवधान)

شرى مخترسيكى : افغانستان بي بهاري داكم لاکا تے تحشین" مداخلیت "....

डपलमापति : स्रभी स्रफगानिस्तान नहीं है... (व्यवधान)

We are not going to Afghanistan now. Please We are not talking about Afghanistan. We are now going to Barcelona Please take your set.

श्री मोहम्मद सलीम : लेकिन जो लोग राकेट . . (व्यवधान)

उपसभापति : ग्राप बैठिए । (व्यवधान)

श्री मोहम्मद सलीम : इनका असर पंजाब में भी है (व्यवधान) यहां इस सदन में ऐसे लोग बैठे हुए हैं जो पिछले 14 साल से कह रहे थे...(व्यवधान) ये मुजाहीदीन लोग... (व्यवधान) फडामेंटेली (व्यवधान)

مترى محتدسيم: ان كااتر بجاب ي بعى ہے..." ملاحلت" یہاں اس سدن بس ابسے یوگ بیٹھی ہوئے ہی جو تجھلے م اسال المرب عقر ... " سه محابله ^بن اوگ فنس^شد است**ش**لی به "مدانطات"

उपसभापति : आप बैठिए । काम की बात करनी है । आपका नाम भी है । (व्यवधान) You were worried bout Barcelona. Whatever the hon. Member is raising may

†[] Transliteration in Arabic Script.

309 Calling attention to a matter

be of serious importance but according to the listed business, we have the Calling Attention on Barcelona. My only request to the Members is that this Calling Attention should not develop into a kind of an effort that by the end it becomes a nonstarter and we also don't get a gold medal for speaking too much and not getting anything. Please ask pointed questions.

मिस्टर जैन, ग्राप दस मिनट के ग्रंदर बोलेंग ग्रौर बाकी सब लोग सवाल करेंगे।

I want t_0 finish this so that the Minister has time to answer Now let me bring the Calling Attention to the rails

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE— THE PERFORMANCE OF THE INDIAN CONTINGENT IN THE BARCELONA OLYMPICS

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Madam, I beg to call the attention of the Minister of Human Resource Development to the performance of the Indian contingent in the Barcelona Olympics and the action taken by Government in regard thereto.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOP-MENT) (KUMARI MAMATA BANER-JEE): Madam, It is true, that the performance of the Indian contingent in the recently concluded Barcelona Olympics has been disappointing. But there is no cause to be despondent.

Much of the media criticis_m, as also observations in the House, have been on the misplaced premise that a number of medals were expected when the Indian contingent was cleared for participation in the Barcelona Olympics. At the very outset, Government would like t_0 clarify that the selection of the contingent was based on a joint decision taken in consul-

of Urgent Public 310 Importance

tation with the Indian Olympic Association and the concerned National Federations that all those who qualify as per the format laid by the concerned International Federation should be allowed to participate in the Olympics. There was no doubt hope of a couple of medals in Hockey or Archery or Shooting. But as regards the other disciplines. especially the contact sports of Boxing. Wrestling and Judo it was known that there is a gap between our standards and at the highest international class.

The decision by the Government to agree to the suggestion of clearing the contingent on the basis of format pres-International cribed by the concerned Federation was on account of its anxiety to create the necessary environment for sports which would have received a **set** back if the players were not allowed to participate in the Olympics even after they had qualified through the prescribed format of the concerned International level Federation.

[The Vice-Chairman (Shrimati Jayanthi Natarajan) in the Chair]

Whereas it would be possible for the Government to make a detailed statement only after the return of the contingent and receipt of the Report of the Chefde-Mission and of Managers of the respective disciplines, it would not be out of place to mention at this stage that performances of Ramesh Krishnan and Leander Paes in the doubles event in Tennis, Deepankar Bhattacharya in Badminton, Kamlesh Mehta in Table Tennis, Subhas Verma in Free Style Wrestling, Pappu Yadav in Greco-Roman Wrestling, Shiney Wilson in Athletics, and Limba Ram in Archery have been commendable. It was unfortunate that Limba Ram got eliminated due to a new format of one to one elimination on the basis of 12 arrows to be shot at 70 mtr distance on a day which was very windy. He had earlier qualified after 2 days of gruelling competition of 144 arrows by each archer over four distances of 30 mtr, 70 mtr, 50 mtr and 30 mtr where he was 11th out of 70 competitions. His elimination in the new format was also by